- 53. M/s. Searsole Chemicals Ltd. Distt. Burdwan (W. Bengal). Factory: Dehra Dun (U. P.).
- 54. M/s. Commonwealth Spinning & Knitting Mills Pvt. Ltd., New Delhi. Factory: Ghaziabad.
- 55. M/s. Chowdhury Plast Ltd., New Delhi. Factory: Ghaziabad (U. P.),
- 56. Urmil Industrial Corpn. New Delhi. Factory: Ghaziabad (U. P.).
- 57. M/s. A. Kumar & Brothers, New Delhi. Factory: Ghaziabad (U.P.).
- 58. M/s. Biecco Lawrie Ltd. New Delhi. Factory: Naini (U. P).
- 59. M/s. Hindustan Monark Pvt. Ltd., New Delhi. Factory: Ghaziabad,

Precipitated Calcium Carbonate Activiated Calcium Carbonate Hydrated Lime.

Steel Pipes and Tubes.

Bright Bars.

Bright Bats.

Bright Bars.

Carbon Brushes.

- (i) Bicycle Lugs
- (ii) B. B. Shells
- (iii) Spokes and Nipples.
- (iv) Fabricated Steel Windows Steel Balls, pendals.

†RECLAMATION OF CHAMBAL VALLEY RAVINES

36. SHRI N. G. GORAY:
DR. BHAI MAHAVIR:
SHRI OM PRAKASH TYAGI:
SHRI V. K. SAKHALECHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Government have formulated a plan to reclaim the Chambal Valley ravines in cooperation with the State Government; if so, the details thereof; and
- (b) whether is is a fact that USSR has offered assistance for such reclamation project?

THE DEPUTY MINISTER IN THE MINISTRY OF (HOME AFFAIRS (SHRIFF. H. MOHSIN): (a) An Officers' Team to work out plans for eradication of dacoity from the Chambal Valley has been set up by the Government of India. In consultation with the State Governments, this Team is engaged in the task of formulating its recommendations including those concerning ravine reclamation. No details have yet been finalised. State Governments have been making some suggestions in this regard.

(b) No, Sir.

‡('ONTINUANCE OF LOTTERIES BY STATES

54. SHRI M. K. MOHTA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government in consultation with various States have been considering the question of continuance or otherwise of the lottery system in the country;
- (b) if so, the reaction of the State Governments with regard thereto and whether any decision has been taken by the Government of India in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIF.H. MOHSIN): (a) and (b) Government of India are considering enactment of a Central legislation for the regulation of State lotteries. Among other things, the legislation is likely to cover items like the amount of maximum prizes, the limits of commission, regulations about sale of lottery tickets of one State in another, number of lotteries that a State could organise, etc. At present, there is no proposal to ban running of lotteries by the State Governments.